"K1GN EXCHANGE RELEASED FOR ANTIBIOTICS

♦610. DR. SHRIMATI PHULRENU JUHA: Will the Minister of PETROLEUM VND CHEMICALS be pleased to state the mount of foreign exchange which has been eleased since 1st April, 1965 for the im-iort of raw material for manufacturing inu'biotics in the public sector 7

THE MINISTER OF STATE IN THE ■1INISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): 'oreign exchange to the extent of <s. 22,20,500 has been released since -4-1965 to Hindustan Antibiotics Limited or import of essential raw materials.

REPORT OF ASSAM HILL DISTRICTS AUTONOMY COMMISSION

- •613. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased o state:
- (a) whether the Commission on admi- J listrative set-up of Hill Areas in Assam ias submitted its report to Government; and
- (b) if so, what arc the main recommendations thereof?

THE MINISTER OF STATE IN THE TMISTRY OF HOME AFFAIRS (SHRI ;AISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.).Ps. OF PUNJABI

EXTRACTION FROM SINI>,

- •614. SHRI P. S. PATIL: Will the Minister of REHABILITATION be pleated o state:
- (a) whether it is a fact that in the matter)f allotment of evacuee agricultural land in Punjab, the displaced persons of Punjabi extraction migrating from Sind were not rested on a par with those who migrated 'rom West Punjab; and
- (b) if so, the reasons therefor and whether Government now propose to take any steps to eliminate such differentiation 7

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) No. If any case is brought to notice, it will be looked into

(b) Does not arise.

CODE OP CONDUCT FOR MINISTERS IN STATES

•615. SHRI M. C. SHAH: Will the Minister of HOME AFFAIRS be pleased to state the names of the States in which Ministers have so far adopted the Code of Conduct?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): A statement giving the information is laid on the Tabic of the House.

STATEMENT

The following 18 States/Union Territories, which have Ministers, have adopted the Code of Conduct for Ministers:—

- 1. Andhra Pradesh.
- 2. Assam.
- 3. Bihar.
- 4. Gujarat.
- 5. Madras.
- 6. Madhya Pradesh.
- 7. Maharashtra.
- 8. Nagaland.
- 9. Orissa.
- 10. Punjab.
- 11. Rajasthan.
- 12. Uttar Pradesh.
- 13. West Bengal.
- 14. Goa, Daman and Diu.
- 15. Himachal Pradesh.
- 16. Manipur.
- 17. Pondicherry.
- 18. Tripura.
- 2. The following States/Union Territories have *no* Ministers :—
 - 1. Kerala.
 - 2. Delhi.
 - 3. Dadra and Nagar Havell.
 - 4. Andaman and Nicobar Islands.
 - 5. iJvccadfve and Minicoy Islands.